

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL
PRADESH)

NO.HC.VII-58/1998/421/A

From :- Smti. Kanchan Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Prasanta Saikia
District & Sessions Judge,
Udaiguri.

Dated Guwahati, the 31st January 2019.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. DJ(U) 344 dtd 28.01.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 2(two) days casual leave on 30.01.2019 and 01.02.2019 along with station leave permission, with your official vehicle, at your own cost, from the evening of 28.01.2019 till the morning of 02.02.2019, has been ~~granted/rejected~~ granted.

The Addl. District and Sessions Judge, Udaiguri, and in her absence, the senior-most Judicial officer would remain in charge of your office in your absence on leave.

Yours faithfully,



JOINT REGISTRAR (VIGILANCE)

Rohan